

/202132/2023

**GOVERNMENT OF ASSAM**  
**LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH**  
**E -BLOCK, 2<sup>ND</sup> FLOOR, DISPUR, GUWAHATI-6**

No.E-316621/2

Dated Dispur, the 21<sup>st</sup> June, 2023

**OFFICE ORDER**

In cancellation this department's earlier order LGL.132/2021/6, dated 10.09.2021, Shri Dipen Chandra Saikia, Deputy Secretary to the Govt. of Assam, Legislative Department is designated as the Nodal Officer for Project Sadhvbana of Legislative Department with immediate effect until further order.

**Signed by Geetanjali Das**  
**Saikia**  
**Date: 22-06-2023 12:28:42**

Secretary to the Govt. of Assam,  
Legislative Department,

Memo No E-316621

Dated Dispur, the 21<sup>st</sup> June, 2023

Copy to :

1. Shri Dipen Ch. Saikia, Deputy Secretary to the Govt. of Assam, Legislative Department for information and necessary action.
2. P.S. to the Secretary to the Govt. of Assam, Legislative Department, Dispur, Assam for information.
3. Section Officer, Legislative Department.
4. All Assistant Section Officer, Junior Administrative Assistant, Legislative Department.
5. Office copy.

By order etc.,

**Signed by Mayurakshee**  
**Lahon**  
**Date: 22-06-2023 16:24:38**

Under Secretary to the Govt. of Assam,  
Legislative Department, Dispur, Guwahati-6